Setting up of big Industries in Orissa

237. SHRI LAKSHMAN MALLICK: Will the Minister of INDUSTRY be pleased to state:

(a) whether there is any proposal under Government's consideration to set up big industries in the State of Orissa; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b). The Honourable Member may kindly refer to Annexure II of Chapter 23 of the Draft Sixth Five Year Plan (1978-83) Revised, published in December 1979, which contains details regarding large and medium industries and mineral projects proposed to be set up in the Central Sector during 1978-83; this document is however yet to be submitted to the National Development Council for consideration.

Law and Order Situation

238. SHRI LAKSHMAN MALLICK: SHRI SHIV KUMAR SINGH: SHRI K. LAKKAPPA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the law and order situation in the country in general and in Delhi in particular is not satisfactory; and

(b) if so, the details thereof and the action taken or proposed to be taken by Government to improve the law and order situation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) The general law and order situation in the country was unsatisfactory. After the coming into power of the new Government at the Centre and after the imposition of the President's rule in 9 States, there has been, improvement in law and order situation, including Delhi.

(b) A sense of fear and concern was created in the public mind on account of the increase in heinous sensational offences like murders, dacoities, robberies, chain snatching, etc. After the recent serious incidents in Narainpur, Parasbigha and Pipra the concerned States have been told to gear up their administrative machinery and to deal with all law and order situations in a firm and effective manner and to promptly book the culprits.

Steps have been taken to, reorganise and strengthen the Delhi Police set-up by providing additional man-power, equipment and vehicles. The Delhi Police has intensified patrolling, has strengthened surveillance of known criminals and has steeped up the externment of bad characters.

It is also proposed to $discus_s$ all aspects of law and order in a conference of Chief Ministers and Governors.

Cheap Cloth Scheme

239. SHRI RAMAVATAR SHASTRI:

SHRI K. M. MADHUKAR:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government propose to continue the cheap cloth scheme;

(b) if so, what is the present rate of production of cheap cloth by both private and public sector;

(c) what is the maximum retail price per metre for different varieties of cloth; and

(d) what measures are proposed to be taken for its effective supply?